

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1258/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: Organic Industries Pvt. Ltd
V/s.
Tilaknagar Industires Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
15.	Vijay. Kulkarni,	Advocate for Applicant.	V.B. Kulkarni
15	Akshay Pawar w/f Kunal Bhargava	Adv. for Respondents	

ORDER

T.C.P. No. 1258/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of both the sides are present.
2. There is a Withdrawal Application from the side of the Petitioner.
3. Since the Petitioner is withdrawing the Petition, the Petition stands disposed of as Withdrawn. To be consigned to Records.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
05.10.2017

Sd/-

M.K. Shrawat
Member (Judicial)